

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No.207**  
**(IB)-148/ND/2024**

**IN THE MATTER OF:**

**Uma Goel Through Resolution  
Profrrssional Piyush Moona**

**... Applicant/Petitioner**

**Under Section: 94 (1) of IBC, 2016**

**Order delivered on 09.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Vinod Chaurasia

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

As prayed by Mr. Vinod Kumar Chaurasia, Ld. Counsel appearing for the Applicant, hearing is deferred to enable him to file application/report in terms of the provisions of Section 99 of IBC, 2016.

List on 02.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**